

**COMMITTEE  
ON  
GOVERNMENT ASSURANCES**

**THIRD REPORT**

(THIRD LOK SABHA)

(Presented on the 29th April, 1965)



24200(2)  
30.4-65

**LOK SABHA SECRETARIAT  
NEW DELHI**

*April, 1965*

*Price : 40 P.*

328.372A

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**PERSONNEL OF THE COMMITTEE ON GOVERNMENT  
ASSURANCES**

1. Shri H. Siddananjappa—*Chairman.*
2. Sardar Buta Singh
3. Shrimati Zohrabai Akbarbhai Chavda
4. Shri Sudhansu Bhushan Das
5. Shri R. Muthu Gounder
6. Shri Shiv Charan Gupta
7. Shri P. Maruthiah
8. Shri P. S. Nataraja Pillai
9. Shri G. Yallamanda Reddy
10. Shri Sadhu Ram
11. Shri Shashi Ranjan
12. Shri Sidheshwar Prasad
13. Shri Ajit Pratap Singh
14. Shri Sumat Prasad
15. Shri Sivamurthi Swami.

**SECRETARIAT**

Shri B. B. Tewari—*Deputy Secretary.*

# REPORT

## I

### Introduction

I, the Chairman of the Committee on Government Assurances having been authorised by the Committee to present the report on their behalf, hereby present this Third Report of the Committee.

2. The Committee was nominated by the Speaker on the 1st May, 1964.

## II

### Sitting of the Committee

3. After the presentation of its Second Report (Third Lok Sabha) on the 30th April, 1964, the Committee held four sittings (namely: on the 23rd September, 1964; 18th December, 1964; 9th April, 1965 and 23rd April, 1965). At these sittings, the Committee considered the nature and extent of implementation of a number of assurances. The Committee also scrutinized the reasons for the delay in implementation of the pending assurances which were referred to it by the corresponding Committee of the Second Lok Sabha and also reviewed the assurances given during the Fifth, Sixth, Seventh, Eighth and the Ninth Sessions of the Third Lok Sabha. The relevant Minutes of the sittings of the Committee were laid on the Table of the House on the 29th September, 1964, 23rd December, 1964, 19th and 27th April, 1965.

## III

### Implementation of Assurances

4. The Committee expressed satisfaction that the progress of implementation of assurances had shown further improvement. The Committee noted that while during the First to the Ninth Sessions of the Second Lok Sabha, out of 2,536 assurances, 2,174 had been implemented (i.e. 85·8 per cent) leaving a balance of 362, during the corresponding period of the present Lok Sabha, out of 1884 assurances given, 1,714 had been implemented (i.e. 90·9 per cent) leaving a balance of only 170. This recorded a slight improvement.

The Committee perused the analytical statement (Appendix I) showing the time taken by various Ministries in implementing the assurances *vide* statements laid on the Table by the Minister of Parliamentary Affairs from time to time and noted that out of a total of 393 assurances 102 had been implemented within two months, 190 in two to six months while the remaining in more than six months. The Committee were of the view that there were certain assurances, though small in number in regard to which it should not have been difficult to collect the requisite information more

particularly those relating to the subjects which were directly the concern of the Central Government. Such assurances should have been implemented within two months. The Committee also reiterated their earlier view that if the implementation of assurances was delayed beyond a reasonable time, they lost their value and public interest and the whole idea of implementation of assurances was defeated. The Committee accordingly desired that energetic steps might be taken by Government to implement the assurances which are pending for long.

#### IV

##### **Statistics of pending assurances pertaining to Third Lok Sabha**

5. A statement showing the statistics regarding implementation of assurances pertaining to the First to Tenth Sessions of the Third Lok Sabha is appended to this Report (Appendix II). Another statement showing the assurances (Ministry-wise) pertaining to the First to Sixth Sessions of the Third Lok Sabha which have not yet been implemented is appended as Appendix III.

#### V

##### **Pending assurances pertaining to the Second Lok Sabha**

6. In their Second Report, the Committee had appended a list of 14 pending assurances pertaining to the Second Lok Sabha. Out of these, nine have since been implemented and one was dropped by the Committee. At their sittings held on the 23rd September and 18th December, 1964, the Committee accepted the reasons justifying the delay in the implementation of the remaining four assurances (Appendix IV). As sufficient time had since elapsed, the Committee were of the opinion that Government might take early steps to implement these assurances.

NEW DELHI;  
The 29th April, 1965.

H. SIDDANANJAPPA,  
Chairman,  
Committee on Government Assurances.

## APPENDIX I

(Vide Para 4 of Report)

*Analytical Statement showing time taken by various Ministries in implementation of assurances vide statements laid on the Table by the Minister of Parliamentary Affairs on 4-6-64, 14-9-64, 21-9-64, 3-10-64, 23-11-64, 24-12-64, 26-2-65, 29-3-65 and 23-4-65.*

Ministry	No. of assurances implemented within									Total
	2 months	2-6 months	6 months — 1 year	1 year to 1½ years	1½ years to 2 years	2-3 years	3-4 years			
1	2	3	4	5	6	7	8	9	3	
1. Commerce . . . . .	2	4	1	..	..	..	..	7	7	
2. Communications . . . . .	1	1	2	..	..	..	..	4	4	
3. Community Development and Cooperation . . . . .	5	2	..	..	..	..	..	7	7	
4. Defence . . . . .	5	8	1	1	1	..	..	15	15	
5. Education . . . . .	4	18	9	5	1	1	..	38	38	
6. External Affairs . . . . .	4	5	1	..	..	..	..	10	10	
7. Finance . . . . .	8	17	8	1	..	..	..	34	34	
8. Food and Agriculture . . . . .	12	24	9	..	..	..	1	46	46	

	1	2	3	4	5	6	7	8	9
9. Health . . . . .		2	7	1	1	..	..	1	12
10. Home Affairs . . . . .		15	25	1	3	1	..	2	51
11. Industry and Supply . . . . .		16	11	6	2	..	1	..	36
12. Information & Broadcasting . . . . .		2	5	2		1		..	10
13. Irrigation and Power . . . . .			1	5	2		2	..	10
14. Labour and Employment . . . . .		4	10			..			14
15. Law . . . . .			1					..	1
16. Petroleum and Chemicals . . . . .		1	1					..	2
17. Planning Commission . . . . .		2	3	1		..		..	6
18. Railways . . . . .		5	11			..		..	16
19. Rehabilitation . . . . .		2	8			..		..	10
20. Social Security . . . . .		3	9	3	3		1		19
21. Steel and Mines . . . . .			6	3	1	1	..	..	11
22. Transport . . . . .		9	4	3	2	3	1	2	24
23. Works and Housing . . . . .		..	9	1	..	..	..	..	10
<b>TOTAL</b> . . . . .		<b>102</b>	<b>190</b>	<b>61</b>	<b>20</b>	<b>8</b>	<b>6</b>	<b>6</b>	<b>393</b>

## APPENDIX II

(Vide para 5 of Report)

*Statement showing the up-to-date position of assurances pertaining to the Third Lok Sabha*

Session	Total No. of assurances given	No. of assurances implemented	No. of assurances still outstanding
1st Session, 1962	446	444	2
2nd Session, 1962	245	239	6
3rd Session, 1962-63	92	91	1
4th Session, 1963	291	283	8
5th Session, 1963	141	137	4
6th Session, 1963	131	123	8
7th Session, 1964	242	198	44
8th Session, 1964	41	36	5
9th Session, 1964	115	83	32
10th Session, 1964	104	80	60
TOTAL	1,884	1,714	170



## APPENDIX III

(Vide para 5 of Report)

*Pending assurances pertaining to First to Sixth Sessions of Third Lok Sabha*

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S. No.	Date & Reference	Question	Promise made
1	2	3	4

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### FIRST SESSION, 1962

(Ministry of Commerce)

#### Prices of Drugs

- I. Starred Question No. 1541, dated 19-6-62 by Shri M.K. Kumaran.
- (a) whether the attention of Government has been drawn to an article by Major General Sokhey published in the Annual Number (February 1962) of the Economic Weekly dealing with the exorbitant prices of drugs in India under the patent system ; and
- (b) if so, the reactions of Government to the suggestions made in the article to improve the position.
- (b) The Government of India have under active consideration the present law relating to patents and I expect that a comprehensive Bill on the subject will be brought before this House shortly.

(Ministry of Finance)

**Foreign technicians**

2. Starred Question No. 1099, dated 28-5-1962 by Sarvashri H. N. Mukerjee and Prabhat Kar.

- (a) what is the total number of foreign technicians employed at present in India in public and private sector undertakings, with break-up by nationality; and  
(b) the total amount of foreign exchange spent on them by the country.

Efforts are being made to collect the information to the extent possible, and will be laid on the Table of the House when available.

SECOND SESSION, 1962

(Ministry of Commerce)

**Free Trade Zones**

3. Starred Question No. 162, dated 9-8-1962 by Shri P. R. hakraverty and 10 others—supplementary by Sarvashri Tyagi and Raghunath Singh.

Wanted to know if Government have carefully examined the details as to what measures and precautions they have to take when these free trade zones are created against smuggling of goods and if so, will the Minister take the House into confidence?

Yes, Sir, at the appropriate time I shall tell the House what the final decision of the Government would be. I shall have occasion to lay before the House the report of the special officer as to what are the measures to be taken against smuggling and what promotional assistance is to be given to see that it really helps to promote the export trade, if the decision is favourable, if the decision is not favourable, we shall say what are the reasons why we are abandoning it.

I promise that the decision will be given within two months one way or the other.

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*(Ministry of Industry and Supply)*

**Industrial Licence**

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| <p>4. Starred Question No. 529, dated 22-8-1962 by Shri Morarka</p> | <p>Issue of Industrial Licences.</p> | <p>The Speaker asked the Minister of Industry to collect and supply to the House information showing the number of licence given to particular individuals or industrial houses ever since the Industries (Development &amp; Regulation) Act, 1951 came into existence.</p> |
|---|--------------------------------------|---|

*(Ministry of Education)*

**Reservation for Backward Classes**

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| <p>5. Unstarred Question No. 1392, dated 21-8-62 by Dr. P. Srinivasan</p> | <p>(a) whether there are any reservations for backward classes candidates in professional colleges; and</p> <p>(b) if so, the percentage thereof.</p> | <p>Information is being collected and will be laid on the Table of the House in due course.</p> |
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*(Ministry of Health)*

**Rural Water Supply in Rajasthan**

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| <p>6. Unstarred Question No. 1241, dated 20-8-62 by Dr. L. M. Singhvi</p> | <p>(a) whether the Government of Rajasthan have submitted any comprehensive scheme for rural water supply in Rajasthan;</p> <p>(b) if so, the details thereof;</p> <p>(c) how many tubewells and water tanks have been provided in different</p> | <p>(c), (d) and (e). Necessary information is being collected from the Government of</p> |
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areas of Rajasthan for solving the acute problem of supply of drinking water;

of Rajasthan and will be placed on the Table of the Sabha when received.

(d) what is the percentage of total expenditure on rural water supply, which has been spent so far during the Second Five Year Plan and Third Five Year Plan for rural water supply in Jodhpur, Jaisalmer and Bikaner districts of Rajasthan; and

(e) what are the reasons for paying relatively scant attention to the problem of rural water supply in these districts which are the worst affected in the country?

*(Ministry of Transport)*

### **Construction/Acquisition of Ships**

7. Unstarred Question No. 1884, dated 28-8-62 by Sarvashri Narendra Singh Mahida and Solanki

(a) what is the amount of foreign exchange which was paid during the Second Five Year Plan, year by year and during the first year of the Third Five Year Plan for the construction or acquisition of ships from abroad; and

The information is being collected and will be laid on the Table of the Sabha.

(b) what is the amount in foreign exchange which will have to be paid during the

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remaining four years of the Third Five Year Plan for the steamers already acquired under the deferred payment.

### Steamers

8. Unstarred Question No. 1885, dated 28-8-62 by Sarvashri Narendra Singh Mahida and Solanki

(a) what is the number of steamers that were taken on charter or voyage charter during each of the five years of the Second Five year Plan and the first year of the Third Five Year Plan;

The required information is being collected and will be laid on the Table of the Sabha.

(b) what is the amount of hire which was paid on such time and voyage charter in rupees and in foreign exchange during each of those five years and during the first year of the Third Five Year Plan ; and

(c) what is the amount of net foreign exchange (*i.e.* freight earnings less disbursements in foreign currencies) which the steamers taken on time and/or voyage charters earned for India during each of the five years of the Second Five Year Plan and during the first year of the Third Five Year Plan.

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### THIRD SESSION, 1962

*(Ministry of Transport)*

#### **Economic and Technical Assistance**

9. Starred Question No. 83, dated 9-11-62 by Shri Bishanchander Seth and 14 others.      what are the details of economic and technical assistance that Government have sought in the construction of a second State shipyard at Cochin.      The Mitsubishi Ship-building and Engineering Ltd., Tokyo, Japan, have offered to send a team of technical experts to investigate how the project could be progressed. When the team arrives, further details will be discussed and when finalised will be placed before the House.

### FOURTH SESSION, 1963

*(Ministry of Defence)*

#### **Land to Military Personnel**

10. Unstarred Question No. 2139, dated 22-4-63 by Shri P. L. Barupal and Shri Balmiki.      (a) what is the number of soldiers to whom land has been allotted in the canal areas of Rajasthan out of those military personnel and ex-servicemen who had applied for allotment of agricultural land;      The information is being collected from the Rajasthan Government and will be laid on the Table when received.
- (b) the number of applications still under consideration and for how long; and
- (c) the reasons for delay.

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(Ministry of Education)

### Admission of students

11. Unstarred Question No. 724, dated 13-3-63 by Shri Berwa Kotah and Shri Bade.
- (a) whether it is a fact that a student of one State cannot get admission in another State unless he is a *bona fide* resident of that State;
- (b) whether any such cases have been brought to the notice of Government, and
- (c) if so, the action proposed to be taken in the matter.
- The information is being collected and will be laid on the Table.

(Ministry of Finance)

### Indians Travelling Abroad

12. Starred Question No. 1133 dated 2-5-63 by Shri Vasudevan Nair—supplementary by Shri Ramanathan Chettiar.
- whether Government have fixed different rates with regard to hard currency area as compared to soft currency area, and if so, the rates that are fixed by the Reserve Bank in respect of foreign exchange that may be allowed for travel abroad.
- I do not remember the figures at present. I can give them to the Member if he wants them. We have those figures available.

### Students Studying Abroad

13. Starred Question No. 1135, dated 2-5-63—supplementary questions by (a) Shri Ulaka and (b) Pandit Jwala Prasad Jyotishi.
- (a) what is the number of students who requested for foreign exchange for education abroad during 1962-63; and
- (b) what was the amount of foreign exchange spent by Government on this account during the past year.
- Promised to give information later.

*(Ministry of Health)***National Water Supply and Sanitation Committee**

14. Starred Question No. 531, dated 21-3-63 by Sarvashri Bishanchander Seth and Hem Raj. ;
- (a) Whether the recommendations of the National Water Supply and Sanitation Committee have been considered by all the State Governments ;
- Promised to lay on the Table a further statement giving information about Gujarat, Madhya Pradesh, Uttar Pradesh, Rajasthan, Andhra Pradesh, Orissa, Kerala, Mysore, West Bengal and Jammu and Kashmir.
- (b) if so, the steps they have taken to implement those recommendations ; and
- (c) how far this has solved the water problem in rural and urban areas.

**Family Planning**

15. Starred Question No. 1141, dated 2-5-63 by Shri D. C. Sharma.
- (a) Whether an expert committee has been set up to evaluate the work done in the field of family planning under the Chairmanship of the Deputy Health Minister and to chalk out the programme for the Fourth Plan period ;
- (b) if so, the constitution of the committee and its terms of reference; and
- (c) whether the report of the Committee would be laid on the Table.
- (c) the report of the Committee would be laid on the Table in due course.



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(Ministry of Industry and Supply)

**Powerloom Industry**

16. Starred Question No. 89, dated 22-2-63 by Shri D. C. Sharma and Smt. Savitri Nigam.
- (a) Whether a committee has been appointed by Government under the Chairmanship of Shri Ashoka Mehta to enquire into the problems of the powerloom industry;
- (b) the terms of reference of the Committee; and
- (c) the progress made so far by the Committee in its work and whether a copy of its report will be laid on the Table.
- A copy of the Report will be laid on the Table together with the decisions of Government thereon in due course .

(Planning Commission)

**Per Capita Income in Villages**

17. Starred Question No. 662, dated 1-4-63 by Shri S. Hansda and 9 others—supplementary by Shri Tyagi.
- Whether Government are maintaining some State-wise figures of the increase in per capita income in villages and whether it would be possible for Government to lay on the Table a statement showing State-wise increase in income and also let the House know as to in which of the States the increase is far beyond proportion.
- State-wise data is confined to certain Sectors; it is not therefore for all sections of the population. The income-tax data is the consumer expenditure for different States. All the information will be embodied in the report which I hope to present to the House shortly.

## FIFTH SESSION, 1963

*(Ministry of Health)***Ayurvedic Pharmacopoeia**

18. Starred Question No. 510, dated 5-9-63 — supplementary question by Shri Tridib Kumar Chaudhuri.
- what steps are being taken to bring Ayurvedic to modern scientific lines and what progress has been made in the formulation of a standard Ayurvedic pharmacopoeia.
- So far as the standard pharmacopoeia is concerned, a committee has been set up and it is working on it. As soon as it is ready it will be made known to the hon. Members.

*(Ministry of Industry and Supply)***Patent Law**

19. Unstarred Question No. 820, dated 23-8-63 by Shri D. C. Sharma.
- (a) whether it is proposed to enact a new patent law under which no new patents will be allowed for food articles, drugs and medicines; and
- (b) if so, the details of the proposal.
- The revision of the entire law relating to patents is under the active consideration of the Government of India who expect to bring before Parliament a comprehensive Bill on the subject at an early date.

*(Ministry of Labour and Employment)***Air Hostesses**

20. Unstarred Question No. 830, dated 26-8-63 by Shri P. C. Deo Bhanj and 4 others.
- (a) whether Government have adopted the ILO resolution which allows Air Hostesses in service to marry; and
- (b) if not, whether Government propose to adopt the above resolution in the near future with regard to Air Hostesses of the Indian Airlines Corporation and of Air India International.
- Promised to examine the Recommendation adopted at the 47th Session of the International Labour Conference and lay a statement indicating the action proposed to be taken by Government on its various provisions.

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*(Ministry of Rehabilitation)***Officials of Dandakaranya Project**

21. Unstarred Question No. 1118, dated 29-8-63 by Shri Dhuleshwar Meena and Shri Ramachandra Ulaka.
- (a) whether inquiries instituted against Government employees and officials of Dandakaranya Project during the period from 1960 to 1963 have been completed in the remaining three cases and punishment awarded; and
- (b) if so, the details thereof.
- \*The requisite information has been called for from the Dandakaranya Administration and will be laid on the Table as soon as it is received.

## SIXTH SESSION, 1963

*(Ministry of Education)***Failure of students in M.A. and B.A. Examinations**

22. Unstarred Question No. 220, dated 20-11-63 by Shri Vishwa Nath Pandey.
- (a) what is the name of the University in India in which highest number of students failed in M.A. and B.A. examinations held in 1963; and
- (b) the causes thereof.
- The information is being collected and will be laid on the Table.

**Grants to Colleges in Andhra**

23. Unstarred Question No. 625, dated 27-11-63 by Shri P. C. Deo Bhanj.
- what are the names of the various colleges in Andhra Pradesh and the respective grants they have received so far in the Third Plan period from the University Grants Commission.
- The information is being collected and will be laid on the Table.

\* Partly implemented *vide* statements laid on Table on 6-4-1964 and 29-3-1965.

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**Model Syllabus in M.P. University**

24. Starred Question No. 509, dated 11-12-63 — Supplementary by Shri Bade.      whether it is a fact that Madhya Pradesh University has not accepted the model syllabus and, if so, what is its objection.      Promised to give the information.

**Vishwa Bharati, Santi Niketan**

25. Unstarred Question No. 1864, dated 18-12-63 by Shri Prakash Vir Shastri.      (a) whether there has been some reduction in the heavy expenditure that was being incurred on each student in Vishwa Bharati, Santi Niketan;      The information is being collected and will be laid on the Table.
- (b) if so, how it compares with the expenditure per student during 1959-60;
- (c) whether the causes of this heavy expenditure have also been ascertained; and
- (d) if so, the details thereof.

*(Ministry of Health)*

**Persons arrested for food adulteration**

26. Unstarred Question No. 691, dated 28-11-63 by Shri Sidheshwar Prasad.      (a) what is the number of persons in the States and Union Territories of India arrested on the charge of food adulteration during 1961, 1962 and 1963 (upto October); and      Promised to lay on the Table information for the year 1963 (up to October) later.
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(Ministry of Works, Housing and Rehabilitation)

**Consumption of Electricity and Water by Ministers**

29. Unstarred Question No. 1151, dated 5-12-63 by Shri Sivamurthi Swamy and others.
- (a) what is the amount of electricity and water consumed by each Union Minister in his house since the Emergency was proclaimed; and
- (b) the total amount of money involved.
- The information is being collected and will be placed on the Table in due course.

## APPENDIX IV

(Vide para 6 of Report)

### *Pending Assurances pertaining to Second Lok Sabha*

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S. No.	Date & Reference	Question	Promise made
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### SEVENTH SESSION, 1959

(Ministry of Home Affairs)

#### Untouchability

1. Unstarred Question No. 625, dated 20-2-59 by Shri B.K. Gaikwad
- (a) whether it is a fact that there are certain communities which are treated as untouchables but not included in the list of Scheduled Castes; and
- (b) the names of such communities and their population State-wise ?
- As soon as proposals from all the State Governments / Union Administrations are received, a comprehensive legislation will be introduced in the Parliament to amend the Scheduled Castes and Scheduled Tribes Lists Modification Order 1956.

### TENTH SESSION, 1960

(Ministry of Works and Housing)

#### World Agriculture Fair

2. Starred Question No. 916, dated 17-3-60 by Shri P. G. Deb.
- Request from the Bharat Krishak Samaj for waiving the ground rent of the land and rent for the structures occupied by the World Agriculture Fair in Delhi.
- During supplementaries the Minister of Works, Housing and Rehabilitation said, "we are looking into the question. The Ministry of Finance will also be consulted before we take a final decision in the matter"

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The Speaker said, ..  
 "...the hon. Minister  
 will certainly look  
 into the question and  
 see what amount has  
 been realised (by the  
 Bharat Krishak Sa-  
 maj from the World  
 Agriculture Fair)".

#### FOURTEENTH SESSION, 1961

(Ministry of Transport)

#### Rapti Bridge

3. Starred Question No. 131 dated 8-8-61 by Shri Sinhasan Singh and 2 others.
- (a) whether it is a fact that one of the pillars of the bridge being constructed on the river Rapti near Gorakhpur in order to connect the National Highway sank into the earth as a result of which the bridge collapsed into the river;
- (b) whether it is a fact that U.P. Government have appointed a Committee of experts to enquire into the causes of this accident; and
- (c) if so, the personnel of this Committee, the location of headquarters of the said Committee and whether any date has been fixed for presenting the report and making the recommendations by the Committee ?
- The report of the Committee when received will be laid on the Table of the Sabha.



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 FIFTEENTH SESSION, 1961

(Ministry of Education)

## Wastage in Education

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| 4. Starred Question<br>No. 123, dated 23-11-61<br>—Supplementary by<br>Dr. M. S. Aney. | Whether Government<br>have examined the<br>question of system<br>of examination and<br>the system of admis-<br>sion to Universities<br>and whether any<br>change in the system<br>of examination and<br>the rules of admis-<br>sion to Universities<br>is under contempla-<br>tion of the Govern-<br>ment? | The University Grants<br>Commission has re-<br>cently appointed an-<br>other Committee to in-<br>vestigate whether there<br>has been any lower-<br>ing in standards . . .<br>This Committee is<br>making a thorough<br>investigation into this<br>whole problem and<br>when the report of<br>the Committee is<br>available, the House<br>will be informed,<br>about it—and we<br>would also take neces-<br>sary measures. |
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